

# HIGH COURT OF MEGHALAYA SHILLONG.

No. HCMII/299/2013/

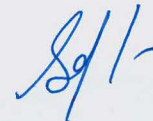
Dated, Shillong \_\_\_\_\_ 2013.

## NOTIFICATION

This is for general information that persons who wish to be newly enrolled by the Meghalaya State Bar Council (*except those who have already been enrolled in the Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim*) may download the enrolment form from the official website of the High Court of Meghalaya <http://meghalayahighcourt.nic.in> or collect from the office of the Registrar General, High Court of Meghalaya for enrolment.

**\*The cost of the application form is Rs. 200/- (Two Hundred) only, each, is to be paid by Demand Draft in favour of the Meghalaya State Bar Council\*.**

By Order



REGISTRAR GENERAL